

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.12.2023

ORDER NO. 206 of 2023

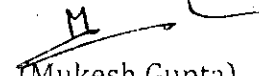
Hon'ble President is pleased to partially modified the roster order no. 205 of 2023 for **CESTAT, Mumbai** from **18.12.2023** to **22.12.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 18.12.2023 to 22.12.2023	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar